

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Tuesday, 4th September, 1956

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12-04 P.M.

MESSAGES FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following two messages received from the Secretary of Rajya Sabha:

(i) 'In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 1st September, 1956, agreed without any amendment to the Government Premises (Eviction) Amendment Bill, 1956, which was passed by the Lok Sabha at its sitting held on the 24th August, 1956.'

(ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Saturday, the 1st September, 1956, passed the enclosed motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to establish standards of weights and measures based on the metric system. The names of the members nominated by the Rajya Sabha to serve on the said

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Joint Committee are set out in the motion.

MOTION

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to establish standards of weights and measures based on the metric system and resolves that the following members of the Rajya Sabha be nominated to serve on the said Joint Committee:

1. Shri M. Govinda Reddy
2. Shri V. C. Kesava Rao
3. Shrimati K. Bharathi
4. Dr. N. S. Hardiker
5. Dr. W. S. Barlingay
6. Shri B. K. Mukerjee
7. Shri Akhtar Hussain
8. Shri M. H. S. Nihal Singh
9. Shri Bhagirathi Mahapatra
10. Shah Mohammed Umair
11. Prof. A. R. Wadia
12. Dr. Raghunir Sinh
13. Shri Kishen Chand
14. Shri M. Govindan Nair
15. Shri V. K. Dhage".

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTY-FIRST REPORT

**Sardar Hukam Singh** (Kapurthala Bhatinda): Sir, I beg to present the Sixty-first Report of the Committee on Private Members' Bills and Resolutions.